

**Provision of Reservation of Berths
in Darjeeling Mail**

1231. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of RAILWAYS be pleased to state whether there is any proposal for reservation of berths in the Darjeeling Mail From Kaliyaganj and Raiganj Railway Stations on North-east Frontier Railway ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : A quota of two third class seats has been allotted ex-Barsoi by 12 Dn. Darjeeling Mail for passengers travelling from Raiganj station. The feasibility of allotting a quota for Kaliyaganj passengers is under examination.

**Collision of Suburban Train in Bombay
with a Stationary Train at Charni Road**

1232. SHRI HARI KISHORE SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether a Churchgate-bound suburban train in Bombay rammed into the rear of a stationary train at Charni Road injuring nineteen persons;

(b) whether the cause of the accident has been ascertained; and

(c) the action taken against the persons found guilty and the amount of compensation given to the injured ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) Presumably the reference is to the collision between local trains No. SW 266 Up and No. SW 264 Up between Grant Road and Charni Road stations on 25.10.1971. In this accident, 19 persons sustained minor injuries.

(b) *Prima facie*, the accident was due to the failure of the Motorman of train No. SW 266 Up to observe restriction in speed and to keep a sharp look-out.

(c) The defaulting staff has been suspended and issued charge sheet for imposition of penalty.

No compensation has been paid to the injured persons. The only claim for compensation preferred for Rs. 10,000/- on account of alleged injuries and loss of business is under process.

**Proposal for Opening of Courts at
Kakdwip**

1233. SHRI MADHURYYA HALDAR : Will the Minister of LAW AND JUSTICE be pleased to state whether Government have any proposal under consideration to open two courts of First Class Magistrates at Kakdwip under S.D.O. Diamond Harbour for speedy disposal of criminal cases arising out of various Land Reforms Acts ?

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. GOKHALE) : The information is being collected and will be laid on the Table of the House.

Schemes for Drainage for 24 Parganas

1234. SHRI MADHURYYA HALDAR : Will the Minister of IRRIGATION AND POWER be pleased to state the schemes for drainage in 24 Parganas ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : A Statement showing the schemes for drainage under the flood control sector in the District of 24 Parganas is attached.

Statement

Schemes for Drainage for 24 Parganas.

S. No.	Name of the Scheme	Estimated cost Rs. Lakhs	Remarks
1	2	3	4
1.	Improvement of Katakhal khal	32.16	Completed
2.	Bagjola-Jatragachi scheme	104.00	"